

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
EXECUTION APPLICATION NO. 32 of 2023
IN
ORIGINAL APPLICATION NO. 490 OF 2019**

IN THE MATTER OF :

T.S. SINGH

....Appellant

Versus

STATE OF UTTAR PRADESH & ORS.

....Respondent(s)

To,

The Registrar,
National Green Tribunal
Principal Bench, New Delhi.

Subject- Action Taken Report.

**ACTION TAKEN REPORT AND COMPLIANCE OF THE ORDER
DATED 11.09.2023**

That the following Action Taken Report is on behalf of the Principal Secretary, Urban Development Department, Govt. Of Uttar Pradesh on record under an ongoing matter, Execution Application No. 32/2023, titled as T.S. Singh Versus State of U.P &Ors: -



1. That the Hon'ble Tribunal was pleased to pass the order dated 11.09.2023, which is reproduced as under:

" 1. This execution application has been filed for execution of the order of this Tribunal dated 14.09.2022 passed in OA No. 490/2019. In the said original application, the issue of discharge of untreated sewage into Sai River in violation of law particularly concerning the District Pratapgarh, Rai Bareilly and Jaunpur was raised. The Tribunal after taking note of its earlier directions and reports had disposed of the OA by issuing following directions: "xxx

.....xxx.....xxx

16. Since as per independent CPCB report, referred to above, which remains undisputed, untreated sewage to the extent of more than 50 MLD is being discharged into the drains, the compensation works out to atleast Rs. 100 crores, which will include the amount of Rs. 36.5 crores levied by the State PCB which has not yet been paid. The amount is to be paid by the State of UP (to be ensured by the Chief Secretary) and deposited with the Commissioner, Lucknow in a ringfenced account to be utilized as per directions of the Monitoring 2 Committee which we are presently constituting to plan and execute remedial measures so as to achieve norms preferably within six months, failing which further compensation may have to be levied. 17. We constitute a nine-member Monitoring Committee to be headed by ACS, UD, UP with the District Magistrates, Raebareli, Jaunpur and Pratapgarh, Commissioners, Municipal Corporations Raebareli, Jaunpur and Pratapgarh, Member Secretary, State PCB and Regional Officer, CPCB as Members. The Committee may meet within one month and update action plan for prevention and remediation of pollution so as to achieve tangible results within six months. Steps will include



operationalization of STPs, interception and diversion of drains to the respective STPs, to be set up and commissioned and maintaining Floodplain zones of rivers, preventing encroachment, ensuring plantation and desilting of the rivers and other associated activities. Work may not be held up on account of avoidable procedures and timelines should not change. The proceedings of the Committee may be held online or offline as may be found viable except for site visits. Proceedings may be uploaded on the website to enable public participation. The Committee will be free to coordinate and interact with other departments/experts/institutions/other stakeholders. CPCB and UP PCB simultaneously may undertake joint visits to ascertain the status of commissioning of STPs and connections of households and final connectivity of sewers to STPs. Further, CPCB may advise UP PCB about continuation or otherwise for bio-remediation of drains in the light of result on the ground. Water quality of rivers in question be regularly monitored.”

2. In terms of the above direction, the fine of Rs. 100 crores which include the amount of Rs. 36.5 crores levied by the State PCB, was required to be paid by the State of UP and was to be ensured by the Chief Secretary, UP. It is submitted by learned Counsel for the petitioner that the said amount has not been paid. By the above order, a nine-member Committee headed by the Additional Chief Secretary (ACS), Urban Development, State of UP was also constituted and the Committee was required to meet within one week and take certain steps, including the step relating to operationalization of STP etc. and submit the action taken report before the Registrar General of the Tribunal within six months. It has been pointed out that the said report has also not been filed.



3. *In view of the above, at this stage, we deem it proper to issue notice to the Chief Secretary, State of UP, and the ACS, Urban Development, State 3 of UP with direction to them to file the response/action taken report in respect of compliance of the order of the Tribunal.*

4. *List on 01.12.2023.*"

The point-wise Action Taken Report as per the directions of the court

2. That the court order dated 14-09-2022 constituted the monitoring committee. The monitoring committee as given in the order dated 14-09-2022 has been continuously monitoring and giving directions to the relevant officers in pursuance to the order. The last monitoring committee meeting was held on 25-11-2023. **A true copy of the minutes of the meeting dated 25/11/23 is annexed herewith as Annexure A-1.**
- **Municipal Council Bela Pratapgarh, District - Regarding sewerage system in Pratapgarh.**
3. It is respectfully submitted that there are four drains in Pratapgarh, falling into Sai River. Out of these four drains, two drains viz Police line Drain (1.1MLD), City Drain (4.0MLD) are fully tapped and being treated at 8.95 MLD STP at Bela Pratapgarh. Third drain i.e., Ramleela Drain (1.5 MLD) is partially tapped by STP and the remaining downstream of this drain, which carries 0.2 MLD discharge, is being treated by the wetland, which is also constructed under State Sector program and currently under trial run. The 8.95 MLD STP Bela Pratapgarh has been handed over to

Nagar Palika Parishad, Bela Pratapgarh on 13.10.2023 after completion of all the construction and related processes. **A True copy of the UPPCB reports for STP is annexed herewith as Annexure A-2**

4. It is respectfully submitted that for the fourth drain Bhuliyapur drain, (1.7 MLD) work of 2.5 MLD Wetland is currently under progress and is expected to be completed by 31.12.2023. The delay in completion of the Wetland at Bhuliyapur drain is due to flooding of the construction site of wetland during monsoon period from month of July to September as the site is located on low lying area. After monsoon, it takes around 01 month for the land to dry and ready for construction activities to take place. At present the construction work has resumed and is expected to be completed by 31.12.23. Till the time wetland work is completed, the treatment is being done through bioremediation. **A True copy of the photographs of the wetland site under construction is annexed herewith as Annexure A-3.**

- **Municipal Council, Jaunpur district - Regarding the sewerage system in Jaunpur.**

5. It is respectfully submitted that in Municipal Council, Jaunpur, a 30 MLD STP has been constructed by UP Jal Nigam (Rural) under the Namami Gange project. This STP effectively treats the discharge of 26 MLD from 14 drains of Municipal Council, Jaunpur. A part from this, at present, there is no other drain discharging into the Gomti River in Jaunpur district.

A True copy of the ATR and certificate of EO Jaunpur in this regard is annexed herewith as Annexure A-4.

• **Municipal Council Rae Bareli District - Regarding sewerage system in Rae Bareli.**

6. It is respectfully submitted that in district the total sewage of 32.8MLD has been estimated from 7 drains of the municipality, out of which 3 drains have been tapped partially, the balance discharge from all seven drains is being treated through bioremediation method. **A Copy of the Test Report of UPPCB is annexed as Annexure A-5.**
7. It is respectfully submitted that in district Rae Bareli, Sewerage works are being carried out in four phases for complete treatment of total sewage discharge amounting to 33 MLD.
8. It is respectfully submitted that the works of Sewerage Project Phase-1 and Phase-2 in Municipal Council, Rae Bareli have been completed, under which the construction work of 18 MLD STP has been completed and 30 KM of Sewer line is functional. Currently about 3 MLD sewerage is being treated at the STP. The work of Rae Bareli Sewerage Scheme Phase-3 is approximately 41 percent complete, which is proposed to be completed by March 2024.
9. It is respectfully submitted that for the fourth phase a proposal has been submitted for the work of 15 MLD Sewerage treatment plant and 125.00 km sewer line in Rae Bareli sewerage zone -1 under AMRUT 2.0 for the remaining area.
10. It is respectfully submitted that a 32 KLD capacity faecal sludge Management/Septage work in municipality is also completed and transferred to Municipal Council, Rae Bareli on 19.10.2022. This will help in reduction of faecal coliform levels in all drains. **A Copy of the photographs are annexed as Annexure A-6.**
11. It is respectfully submitted that in response to the said direction,

“2. In terms of the above direction, the fine of Rs. 100 crores which include the amount of Rs. 36.5 crores levied by the State PCB, was required to be

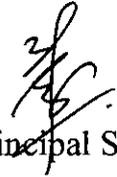


paid by the State of UP and was to be ensured by the Chief Secretary, UP. It is submitted by learned Counsel for the petitioner that the said amount has not been paid.

It is respectfully Submitted that the State government had approached the Hon'ble Supreme Court with respect to said direction. It is pertinent to mention here that the Hon'ble Supreme Court, bearing diary number- 6304 of 2023, is seized with the matter. The Hon'ble Supreme court has directed to tag the matter with the Civil appeal number 2224 of 2021. The matter is listed on 5th of December 2023.

A True copy of the order along with the status of the case is annexed herewith as Annexure A-7.

Thanking You,
Your truly,



Principal Secretary
Urban Development Department,
Lucknow, Uttar Pradesh

मा० राष्ट्रीय हरित अधिकरण द्वारा ओ०ए० सं०-490/2019 टी०एस० सिंह बनाम उ०प्र० राज्य व अन्य में मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित आदेश दिनांक 14.09.2022 के समादर गठित समिति की दिनांक 25.11.2023 को सम्पन्न बैठक का कार्यवृत्त

उपस्थिति भौतिक एवं वर्चुअल संलग्न विवरण के अनुसार

अवगत कराना है कि मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० सं०-490/2019 टी०एस० सिंह बनाम उ०प्र० राज्य व अन्य में मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित आदेश दिनांक 14.09.2022 के समादर गठित समिति की दिनांक 25.11.2023 को सर्वसंबंधितों के साथ बैठक सम्पन्न हुई।

1. नगर पालिका परिषद, जौनपुर जनपद-जौनपुर में सीवरेज व्यवस्था के सम्बन्ध में।

नगर पालिका परिषद, जौनपुर में उ०प्र० जल निगम (ग्रामीण) द्वारा नमामि गंगे द्वारा 30 एम०एल०डी० एस०टी०पी० का निर्माण कराया गया है, जिसके अन्तर्गत नगर पालिका परिषद जौनपुर के 14 नग नालों को टैप कर एस०टी०पी० पर शोधन कार्य किया जा रहा है। इसके अतिरिक्त नगर पालिका परिषद, जौनपुर द्वारा अवगत कराया गया है कि वर्तमान में गोमती नदी में कोई अन्य नाला नहीं गिर रहा है।

2. नगर पालिका परिषद रायबरेली जनपद-रायबरेली में सीवरेज व्यवस्था के सम्बन्ध में।

नगर पालिका परिषद, रायबरेली में 18 एम०एल०डी० एस०टी०पी० का निर्माण कार्य पूर्ण करा लिया गया है एवं वर्तमान में एस०टी०पी० पर लगभग 3 एम०एल०डी० सीवरेज का शोधन किया जा रहा है। इसके अतिरिक्त नगर पालिका परिषद रायबरेली में सीवरेज परियोजना फेज-1 एवं फेज-2 के कार्य पूर्ण करा लिया गया है। नगर पालिका परिषद रायबरेली में सीवर लाइन एवं गृह संयोजन के माध्यम से एस०टी०पी० पर सीवर का शोधन किया जा रहा है। रायबरेली सीवरेज योजना फेज-3 का कार्य लगभग 41 प्रतिशत पूर्ण है, जिसे मार्च 2024 तक पूर्ण किया जाना प्रस्तावित है। रायबरेली सीवरेज योजना में नाला टैपिंग का कोई प्राविधान नहीं था।

अधिशारी अधिकारी, नगर पालिका परिषद, रायबरेली द्वारा अवगत कराया गया कि नगर पालिका के 7 नग नालों का कुल उत्सर्जित सीवेज लगभग 32 एम०एल०डी० का शोधन बायो रेमिडेशन विधि से किया जा रहा है।

उक्त के क्रम में क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, रायबरेली द्वारा अवगत कराया गया कि रायबरेली में बायो रेमिडेशन कार्य नहीं कराया जा रहा है।

तत्कम में समिति द्वारा राज्य मिशन निदेशक, स्वच्छ भारत मिशन (नगरीय) को निर्देश प्रदान किये गये हैं कि वे अपने स्तर से एक टीम गठित कर बायो रेमिडेशन का सत्यापन कराते हुए सत्यापन आख्या शासन को तत्काल उपलब्ध कराया जाए।

उक्त के अतिरिक्त समिति द्वारा नगर पालिका परिषद, रायबरेली में निर्मित 32 के०एल०डी० एस०एस०टी०पी० के सुचारू रूप से संचालन हेतु अधिशारी अधिकारी, नगर पालिका परिषद, रायबरेली को निर्देशित किया गया।

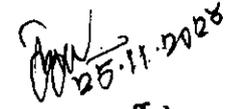
3. नगर पालिका परिषद बेला प्रतापगढ़, जनपद- प्रतापगढ़ में सीवरेज व्यवस्था के सम्बन्ध में।

अधिकांश अभियन्ता, निर्माण खण्ड, उ०प्र० जल निगम (नगरीय), प्रयागराज द्वारा अवगत कराया गया है कि नगर पालिका परिषद बेला प्रतापगढ़ में 8.95 एम०एल०डी० एस०टी०पी० का निर्माण कार्य पूर्ण कर नगर पालिका परिषद को हस्तान्तरित कर दिया गया है। रामलीला नाला पर प्रस्तावित 0.5 एम०एल०डी० वेटलैंड का निर्माण कार्य पूर्ण कर ट्रॉयल रन किया जा रहा है। 2.5 एम०एल०डी० वेटलैंड भुलियापुर का निर्माण दिसम्बर 2023 तक पूर्ण करा लिया जायेगा।

क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, रायबरेली द्वारा अवगत कराया गया कि प्रतापगढ़ में कुछ नालों को अशिक रूप से टैप किया गया है।

तत्कम में समिति द्वारा राज्य मिशन निदेशक, स्वच्छ भारत मिशन (नगरीय) को निर्देश प्रदान किये गये हैं कि वे अपने स्तर से एक टीम गठित कर बांयो रेमिडेशन का सत्यापन कराते हुए सत्यापन आख्या शासन को तत्काल उपलब्ध कराया जाए।

अन्त में बैठक सधन्यवाद सम्पन्न हुई।


(कल्याण बनर्जी)
संयुक्त सचिव

उत्तर प्रदेश शासन

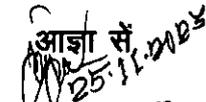
नगर विकास अनुभाग-5

संख्या-एन०जी०टी०-265/नौ-5-2023-07रिट/2020

लखनऊ:: दिनांक 25 नवम्बर, 2023

प्रतिलिपि:-निम्नलिखित को सादर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. निजी सचिव, प्रमुख सचिव/सचिव/विशेष सचिव, नगर विकास विभाग, उ०प्र० शासन को प्रमुख सचिव/सचिव/विशेष सचिव महोदय के अवगतार्थ।
2. सदस्य सचिव, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, लखनऊ।
3. निदेशक, स्वच्छ भारत मिशन (नगरीय), नगरीय निकाय निदेशालय, उ०प्र० लखनऊ।
4. प्रबन्ध निदेशक, उ० प्र० जल निगम (नगरीय), लखनऊ।
5. संयुक्त प्रबन्ध निदेशक, उ० प्र० जल निगम (नगरीय), लखनऊ।
6. जिलाधिकारी, जौनपुर/रायबरेली/प्रतापगढ़।
7. क्षेत्रीय निदेशक, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, लखनऊ।
8. मुख्य अभियन्ता (प्रया०क्ष०), उ०प्र० जल निगम (नगरीय), प्रयागराज।
9. अधिकांश अधिकारी, नगर पालिका परिषद, जौनपुर/रायबरेली/बेला प्रतापगढ़।
10. श्री अतुल भारती, एडवोकेट, पी०एम०यू०, नगर विकास विभाग, उ०प्र० लखनऊ।
11. गार्ड बुक/कम्प्यूटर सेल।


(कल्याण बनर्जी)
संयुक्त सचिव



Test Report Format No. IPPCB/RI/RML/TK-3021
REGIONAL LABORATORY, U.P. POLLUTION CONTROL BOARD
 Address: C-Block, Indira Nagar, Awaz Vikash Colony, Raebareilly-229001, U.P.
 Phone: 0535-2973034

River Saluc Patnagarh

TEST REPORT - NOVEMBER 2023

S. No.	Date of Sampling	Sampling Point	Parameters					TC (MPN/100 ml)	TC (MPN/100 ml)
			pH	Color (Hazen)	D.O. (mg/L)	BOD (mg/L)	TC (MPN/100 ml)		
1	17-11-2023	Sai River U/S Gai Ghat	8.12	10	7.9	5.0	4900	2000	
2	17-11-2023	Sai River D/S Railway Bridge	8.00	10	7.4	5.4	7000	2600	
Primary Water Quality Criteria For Drinking Water (IS:IR:742(II) Dated 25 September 2000)			6.5-8.5	.	5 mg/l or more	3 mg/l or less	.	500 Desirable 2500 Maximum Permissible	

Completed/Analyzed By
[Signature]
 25/11/23

[Signature]
 25/11/23

[Signature]
 R.O. 25/11/23



Test Report Format No- UPPCB/RL/RAU/TR-2021
REGIONAL LABORATORY, U.P. POLLUTION CONTROL BOARD
 Address: C-Block, Indira Nagar, Awas Vikas Colony, Raebareilly-229001, U.P.
 Phone: 0535-2973034

Drains Discharging to River Sal at Praladgarh

TEST REPORT - NOVEMBER 2023

S. No	Date of Sampling	Sampling Point	Before Bio Remediation						After Bio Remediation						Percentage Reduction in BOD (%)	Percentage Reduction in FC (%)	After Bio remediation	
			pH	TSS (mg/L)	BOD (mg/L)	COD (mg/L)	TC (MPN/100 ml)	FC (MPN/100 ml)	pH	TSS (mg/L)	BOD (mg/L)	COD (mg/L)	TC (MPN/100 ml)	FC (MPN/100 ml)			Parameters Within the Standard	Parameters Beyond the Standard
1	17-11-2023	Ranilla Masjid Drain	7.57	84.0	42.0	134.4	34,00,000	7,00,000	7.55	70.0	30.0	115.2	9,40,000	2,30,000	28.57	67.14	pH, TSS, BOD	FC
2	17-11-2023	Bhadrapur Drain	7.55	92.0	40.0	134.2	3,90,000	94,000	7.60	66.0	28.0	116.8	24,000	2,600	30.00	97.23	pH, TSS, BOD	FC
3	17-11-2023	City Drain	7.59	90.0	40.0	131.2	79,00,000	21,00,000	7.60	74.0	24.0	115.2	1,70,000	94,000	40.00	95.52	pH, TSS, BOD	FC
4	17-11-2023	Police Line Drain	7.59	90.0	36.0	126.4	1,40,000	49,000	7.56	60.0	24.0	112.0	33,000	14,000	33.33	71.43	pH, TSS, BOD	FC
Standard Discharge Standards for STP (13 October 2017)			6.5-9.0	<100	30	-	-	-	<100	30	-	-	-	-	-	-	-	-

Not verified
23/11/23
Compiled/Analysed By

[Signature]
23/11/23

[Signature]
23/11/23



Test Report Format No-UPPCB/RL/RBL/TR-2021
REGIONAL LABORATORY, U.P. POLLUTION CONTROL BOARD
Address: C-Block, Indira Nagar, Awasth Vikash Colony, Raebareilly-229001, U.P.
Phone: 0535-2973034

TEST REPORT - MAY 2023 TO NOVEMBER 2023

S. No.	Date of Sampling	Sampling Point	Parameters						Meeting Primary Water Quality Criteria for Bathing (Y/N)
			pH	Color (Hazen)	D.O. (mg/L)	BOD (mg/L)	TC (MPN/100 ml)	FC (MPN/100 ml)	
1	17-05-2023	Sai River U/S Gai Ghat	8.16	10	7.2	5.9	7900	2600	No
2	17-05-2023	Sai River D/S Railway Bridge	8.23	10	6.7	5.8	9400	3400	No
3	19-06-2023	Sai River U/S Gai Ghat	8.13	10	7.1	5.8	7900	2400	No
4	19-06-2023	Sai River D/S Railway Bridge	8.11	10	6.8	6.2	9400	3200	No
5	03-07-2023	Sai River U/S Gai Ghat	8.15	10	7.2	5.7	7000	2400	No
6	03-07-2023	Sai River D/S Railway Bridge	8.09	10	6.9	6.2	9200	3300	No
7	18-08-2023	Sai River U/S Gai Ghat	8.1	10	7.5	5.4	5400	2300	No
8	18-08-2023	Sai River D/S Railway Bridge	8.07	10	7.2	5.9	9400	3400	No
9	19-09-2023	Sai River U/S Gai Ghat	8.07	10	7.7	5.3	4900	2200	No
10	19-09-2023	Sai River D/S Railway Bridge	7.99	10	7.3	5.8	9200	3300	No
11	13-10-2023	Sai River U/S Gai Ghat	7.92	10	7.8	5.2	4700	2300	No
12	13-10-2023	Sai River D/S Railway Bridge	7.83	10	7.5	5.5	7000	3400	No
13	17-11-2023	Sai River U/S Gai Ghat	8.12	10	7.9	5.0	4900	2000	No
14	17-11-2023	Sai River D/S Railway Bridge	8.08	10	7.4	5.4	7000	2600	No

Primary Water Quality Criteria For Bathing Water [G.S.R. 742(E) Dated 25 September 2000]

Compiled/Analysed By
[Signature]
22/11/23

[Signature]
S/A. 22/11/23

[Signature]
R.O. 22/11/23



REGIONAL LABORATORY, U.P. POLLUTION CONTROL BOARD

Address: C-Block, Indira Nagar, Awasth Vikash Colony, Raebareilly-229001, U.P.
Phone: 0535-2973034

Test Report Format No- UPPCB/RL/RBL/TR-2021

TEST REPORT

8.95 MLD STP, Pratapgarh

S. No	Date of Sampling	Sampling Point	pH	TSS (mg/L)	BOD (mg/L)	COD (mg/L)	TC (MPN/100 ml)	FC (MPN/100 ml)
1	17-05-2023	Inlet, STP	8.20	211.0	54.0	265.60	92,00,000	44,00,000
2	17-05-2023	Outlet, STP	8.42	88.0	28.0	134.40	3,100	920
3	19-06-2023	Inlet, STP	8.23	218.0	52.0	268.80	94,00,000	46,00,000
4	19-06-2023	Outlet, STP	8.39	86.0	26.0	131.20	3,400	940
5	03-07-2023	Inlet, STP	8.19	214.0	56.0	262.40	92,00,000	49,00,000
6	03-07-2023	Outlet, STP	8.40	83.0	24.0	131.20	3,400	920
7	18-08-2023	Inlet, STP	8.21	220.0	94.0	440.00	1,10,00,000	47,00,000
8	18-08-2023	Outlet, STP	8.32	64.0	20.0	115.20	3,400	920
9	04-09-2023	Inlet, STP	7.02	116.0	88.0	276.00	1,60,00,000	92,00,000
10	04-09-2023	Outlet, STP	7.16	68.0	24.6	122.00	4,700	2,200
11	13-10-2023	Inlet, STP	7.39	150.0	56.0	262.40	1,10,00,000	70,00,000
12	13-10-2023	Outlet, STP	7.65	80.0	26.0	134.40	3,900	1,100
Effluent Discharge Standards for STP (13 October 2017)			6.5-9.0	<100	30	-	-	<1000

Compiled By *[Signature]*
22/11/23

[Signature]
S.A. 22/11/23

R.O. *[Signature]*
22/11/23



Test Report Format No- UPPCB/RL/R01/TR-2021
REGIONAL LABORATORY, U.P. POLLUTION CONTROL BOARD
 Address: C-Block, Indira Nagar, Awasthi Vihar, Colony, Lucknow-226001, U.P.
 Phone: 0535-2973034

Drains Discharging to River Sai at Pratapgarh
TEST REPORT - MAY 2023 TO NOVEMBER 2023

S. No	Date of Sampling	Sampling Point	Before Bio Remediation						After Bio Remediation						Percentage Reduction In BOD (%)	Percentage Reduction In FC (%)	After Bioremediation	
			pH	TSS (mg/L)	BOD (mg/L)	COD (mg/L)	TC (MPN/100 ml)	FC (MPN/100 ml)	pH	TSS (mg/L)	BOD (mg/L)	COD (mg/L)	TC (MPN/100 ml)	FC (MPN/100 ml)			Parameters Within the Standard	Parameters Beyond the Standard
1	17-05-2023	Ranilla Maidan Drain	7.80	100.0	44.0	132.8	49,00,000	14,00,000	7.82	86.0	32.0	120.0	21,00,000	7,90,000	27.27	43.57	pH, TSS, BOD	FC
2	17-05-2023	Bhuiyapur Drain	7.88	106.0	43.0	131.2	4,20,000	1,10,000	7.91	74.0	30.0	118.2	92,000	32,000	30.23	70.91	pH, TSS, BOD	FC
3	17-05-2023	City Drain	7.90	95.0	44.0	131.2	1,10,00,000	34,00,000	7.93	90.0	32.0	126.4	92,00,000	17,00,000	27.27	50.00	pH, TSS, BOD	FC
4	17-05-2023	Police Line Drain	7.95	106.0	38.0	129.6	2,10,000	94,000	7.96	62.0	32.0	120.0	1,30,000	34,000	15.79	63.83	pH, TSS, BOD	FC
5	19-06-2023	Ranilla Maidan Drain	7.81	89.0	42.0	129.6	4,70,00,000	12,00,000	7.82	74.0	28.0	116.8	14,00,000	4,70,000	33.33	60.83	pH, TSS, BOD	FC
6	19-06-2023	Bhuiyapur Drain	7.89	87.0	42.0	129.6	4,70,000	1,10,000	7.90	70.0	26.0	113.6	70,000	26,000	38.10	76.36	pH, TSS, BOD	FC
7	19-06-2023	City Drain	7.91	92.0	46.0	131.2	94,00,000	26,00,000	7.92	66.0	28.0	116.8	7,00,000	1,60,000	39.13	93.85	pH, TSS, BOD	FC
8	19-06-2023	Police Line Drain	7.94	94.0	38.0	126.4	2,60,000	1,10,000	7.95	68.0	26.0	113.6	79,000	24,000	31.58	78.18	pH, TSS, BOD	FC
9	03-07-2023	Ranilla Maidan Drain	7.77	99.0	42.0	131.2	4,70,00,000	13,00,000	7.80	84.0	26.0	113.6	14,00,000	4,40,000	38.10	66.15	pH, TSS, BOD	FC
10	03-07-2023	Bhuiyapur Drain	7.85	104.0	40.0	132.8	3,90,000	94,000	7.89	78.0	28.0	116.8	94,000	26,000	30.00	72.34	pH, TSS, BOD	FC
11	03-07-2023	City Drain	7.89	95.0	42.0	129.6	1,10,00,000	32,00,000	7.93	91.0	30.0	124.8	54,00,000	7,00,000	28.57	78.13	pH, TSS, BOD	FC
12	03-07-2023	Police Line Drain	7.90	104.0	34.0	128	2,20,000	92,000	7.92	60.0	28.0	121.6	70,000	17,000	17.65	81.52	pH, TSS, BOD	FC

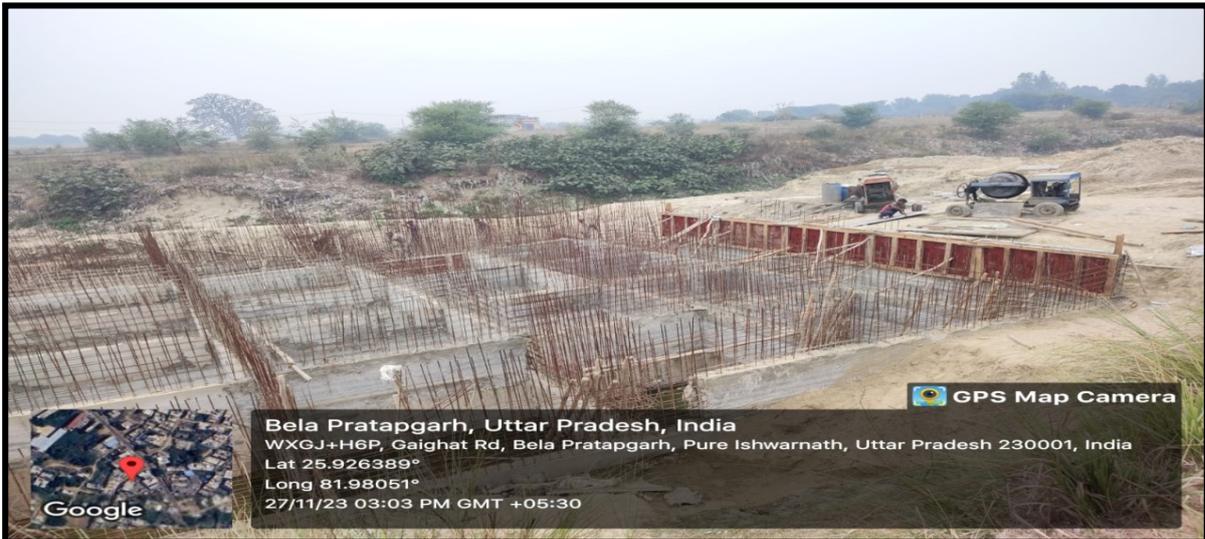
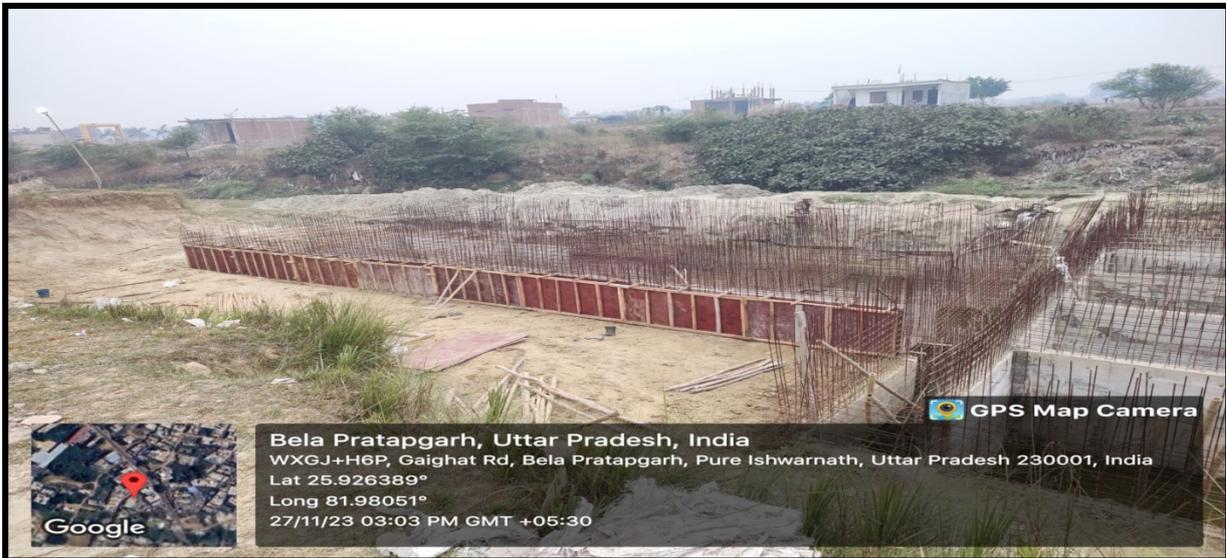
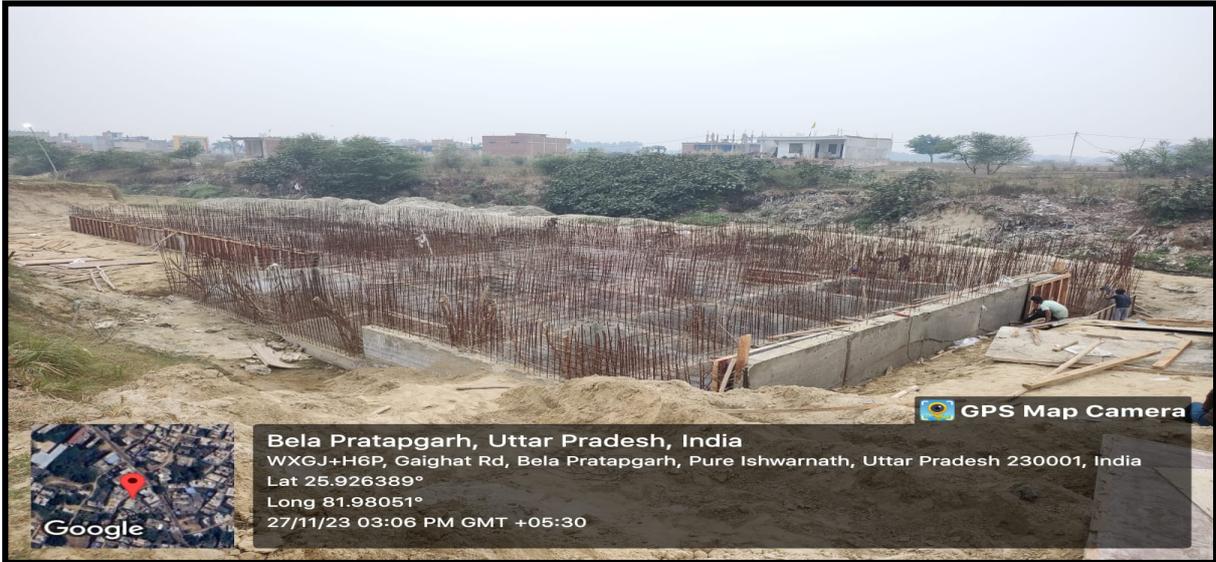
13	18-08-2023	Ramilla Maidan Drain	7.77	101.0	40.0	129.6	46,00,000	11,00,000	7.70	85.0	28.0	115.2	14,00,000	4,00,000	30.00	63.64	pH, TSS, BOD	FC
14	18-08-2023	Bhuliyapur Drain	7.79	102.0	42.0	131.2	3,10,000	92,000	7.85	76.0	26.0	115.2	92,000	24,000	38.10	73.91	pH, TSS, BOD	FC
15	18-08-2023	City Drain	7.89	98.0	38.0	131.2	94,00,000	27,00,000	7.88	90.0	26.0	123.2	49,00,000	5,40,000	31.58	80.00	pH, TSS, BOD	FC
16	18-09-2023	Police Line Drain	7.98	94.0	36.0	126.4	2,10,000	79,000	8.27	65.0	24.0	112.0	54,000	13,000	33.33	83.54	pH, TSS, BOD	FC
17	19-09-2023	Ramilla Maidan Drain	7.79	100.0	42.0	131.2	40,00,000	9,30,000	7.72	84.0	30.0	113.6	12,00,000	3,40,000	28.57	63.44	pH, TSS, BOD	FC
18	19-09-2023	Bhuliyapur Drain	7.81	99.0	44.0	132.8	3,30,000	79,000	7.89	74.0	28.0	116.8	70,000	22,000	36.36	72.15	pH, TSS, BOD	FC
19	19-09-2023	City Drain	7.86	96.0	38.0	129.6	79,00,000	24,00,000	7.84	88.0	24.0	121.6	40,00,000	4,70,000	36.84	80.42	pH, TSS, BOD	FC
20	19-09-2023	Police Line Drain	7.95	96.0	36.0	126.4	2,00,000	70,000	8.23	68.0	24.0	112.0	47,000	11,000	33.33	84.29	pH, TSS, BOD	FC
21	13-10-2023	Ramilla Maidan Drain	7.48	99.0	40.0	129.6	39,00,000	9,20,000	7.58	83.0	28.0	112.0	11,00,000	3,30,000	30.00	64.13	pH, TSS, BOD	FC
22	13-10-2023	Bhuliyapur Drain	7.45	95.0	40.0	131.2	3,40,000	70,000	7.54	73.0	26.0	115.2	54,000	21,000	35.00	70.00	pH, TSS, BOD	FC
23	13-10-2023	City Drain	7.15	94.0	36.0	128	70,00,000	23,00,000	7.80	85.0	22.0	120.0	39,00,000	4,40,000	38.89	80.87	pH, TSS, BOD	FC
24	13-10-2023	Police Line Drain	7.59	95.0	34.0	124.8	1,70,000	54,000	7.76	67.0	22.0	108.8	46,000	9,300	35.29	82.78	pH, TSS, BOD	FC
25	17-11-2023	Ramilla Maidan Drain	7.57	84.0	42.0	134.4	34,00,000	7,00,000	7.55	70.0	30.0	115.2	9,40,000	2,30,000	28.57	67.14	pH, TSS, BOD	FC
26	17-11-2023	Bhuliyapur Drain	7.55	92.0	40.0	134.2	3,90,000	94,000	7.60	66.0	28.0	116.8	24,000	2,600	30.00	97.23	pH, TSS, BOD	FC
27	17-11-2023	City Drain	7.59	90.0	40.0	131.2	79,00,000	21,00,000	7.60	74.0	24.0	115.2	1,70,000	94,000	40.00	95.52	pH, TSS, BOD	FC
28	17-11-2023	Police Line Drain	7.59	90.0	36.0	126.4	1,40,000	49,000	7.56	60.0	24.0	112.0	33,000	14,000	33.33	71.43	pH, TSS, BOD	FC

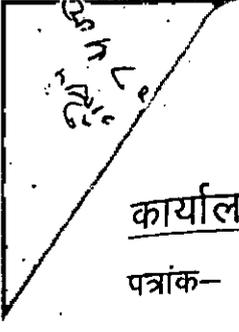
Effluent Discharge Standards for STP (13 October 2017)

Compiled/Analysed By
Prashant
 21/11/23

Prashant
 Sd/- 22/11/23

Prashant
 R.O. 22/11/23





कार्यालय अधिशासी अधिकारी नगर पालिका परिषद, जौनपुर।

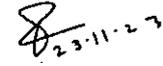
पत्रांक- 1498 /

न0पा0प0जौनपुर-2023,

दिनांक-23 / 11 / 2023

प्रमाण-पत्र

प्रमाणित किया जाता है कि नगर पालिका परिषद, जौनपुर का कोई भी नाला सई नदी में नहीं गिरता।


23-11-23

(पवन कुमार)
अधिशासी अधिकारी
नगर पालिका परिषद,
जौनपुर



Test Report Format No- UPPCB/RL/RBL/TR-2021
REGIONAL LABORATORY, U.P. POLLUTION CONTROL BOARD
 Address: C-Block, Indira Nagar, Awas Vikash Colony, Raebareli-229001, U.P.
 Phone: 0535-2973034

TEST REPORT- OCTOBER 2023

S. No.	Date of Sampling	Sampling Point	Parameters					FC (MPN/100 ml)
			pH	Color (Hazen)	D.O. (mg/L)	BOD (mg/L)	TC (MPN/100 ml)	
1	25-10-2023	Sai River, U/S Sirsa Ghat, Raebareli	8.10	10	7.6	3.8	4900	1700
2	25-10-2023	Sai River, D/S Picnic Spot, Raebareli	8.18	10	7.2	4.2	6800	2400
Primary Water Quality Criteria For Bathing Water [G.S.R.742(E) Dated 25 September 2000]			6.5-8.5	-	5 mg/l or more	3 mg/l or less	-	500 Desirable 2500 Maximum Permissible

Compiled/Analysed By

S.A.

R.O.



Test Report Format No- UPPCB/RL/RBL/TR-2021
REGIONAL LABORATORY, U.P. POLLUTION CONTROL BOARD
 Address: C-Block, Indira Nagar, Awas Vikash Colony, Raebareli-229001, U.P.
 Phone: 0535-2973034

TEST REPORT- OCTOBER 2023

S. No	Date of Sampling	Sampling Point	Drains Discharging to River Sai at Raebareli											
			Before Bio Remediation					After Bio Remediation						
			pH	TSS (mg/L)	BOD (mg/L)	COD (mg/L)	TC (MPN/100 ml)	FC (MPN/100 ml)	pH	TSS (mg/L)	BOD (mg/L)	COD (mg/L)	TC (MPN/100 ml)	FC (MPN/100 ml)
1	25-10-2023	Kanpur Road Drain, Raebareli	8.25	63.0	39.0	163.2	9,20,000	4,60,000	-	-	-	-	-	-
2	25-10-2023	Surjapur Bandha Drain, Raebareli	8.31	80.0	51.0	174.4	92,00,000	46,00,000	-	-	-	-	-	-
3	25-10-2023	Indira Nagar Drain, Raebareli	8.20	74.0	49.0	174.0	3,30,00,000	92,00,000	-	-	-	-	-	-
4	25-10-2023	Police Line Drain, Raebareli	8.32	81.0	47.0	169.6	46,00,000	27,00,000	-	-	-	-	-	-
5	25-10-2023	Mahanandpur Drain, Raebareli	8.39	58.0	37.0	148.8	7,00,000	4,60,000	-	-	-	-	-	-
6	25-10-2023	Industrial Area Drain, Raebareli	8.31	42.0	23.0	126.4	54,000	17,000	-	-	-	-	-	-
7	25-10-2023	Lohanipur/Rewati Ram Ka Talab Drain, Raebareli	8.31	76.0	39.0	164.8	54,00,000	33,00,000	-	-	-	-	-	-
8	25-10-2023	Bebta Drain, Raebareli	8.36	43.0	5.8	30.40	61,000	17,000	-	-	-	-	-	-
Effluent Discharge Standards for STP (13 October 2017)									6.5-9.0	<100	30	-	-	<1000

Note- - Bioremediation was not being performed during Sample Collection

Compiled/Analysed By

S.A.

R.O.



Test Report Format No- UPPCB/RL/RBL/TR-2021
 REGIONAL LABORATORY, U.P. POLLUTION CONTROL BOARD
 Address: C-Block, Indira Nagar, Awas Vikash Colony, Raebareli-229001, U.P.
 Phone: 0535-2973034

TEST REPORT- SEPTEMBER 2023

S. No.	Date of Sampling	Sampling Point	Parameters					FC (MPN/100 ml)
			pH	Color (Hazen)	D.O. (mg/L)	BOD (mg/L)	TC (MPN/100 ml)	
1	18-09-2023	Sai River, U/S Sirsa Ghat, Raebareli	8.13	10	7.8	3.9	5400	2000
2	18-09-2023	Sai River, D/S Picnic Spot, Raebareli	8.20	10	7.3	4.1	7000	2100
Primary Water Quality Criteria For Bathing Water [G.S.R.742(E) Dated 25 September 2000]			6.5-8.5	-	5 mg/l or more	3 mg/l or less	-	500 Desirable 2500 Maximum Permissible

Compiled/Analysed By

Handwritten signature
S.A. 26/9/23

R.O.

Handwritten signature
26/09/23

Test Report Format No-UPPCB/RL/RBL/TR-2021

REGIONAL LABORATORY, U.P. POLLUTION CONTROL BOARD

Address: C-Block, Indira Nagar, Awas Vikash Colony, Raebareilly-229001, U.P.

Phone: 0535-2973034

TEST REPORT - SEPTEMBER 2023

S. No	Date of Sampling	Sampling Point	Drains Discharging to River Sai at Raebareilly											
			Before Bio Remediation					After Bio Remediation						
			pH	TSS (mg/L)	BOD (mg/L)	COD (mg/L)	TC (MPN/100 ml)	FC (MPN/100 ml)	pH	TSS (mg/L)	BOD (mg/L)	COD (mg/L)	TC (MPN/100 ml)	FC (MPN/100 ml)
1	18-09-2023	Kanpur Road Drain, Raebareilly	8.28	65.0	40.0	166.4	9,40,000	4,70,000	-	-	-	-	-	-
2	18-09-2023	Surjupur Bandha Drain, Raebareilly	8.36	82.0	52.0	176.0	94,00,000	47,00,000	-	-	-	-	-	-
3	18-09-2023	Indira Nagar Drain, Raebareilly	8.25	75.0	50.0	176.0	3,50,00,000	94,00,000	-	-	-	-	-	-
4	18-09-2023	Police Line Drain, Raebareilly	8.34	80.0	48.0	172.8	47,00,000	28,00,000	-	-	-	-	-	-
5	18-09-2023	Mahanandpur Drain, Raebareilly	8.40	60.0	38.0	150.4	7,90,000	4,90,000	-	-	-	-	-	-
6	18-09-2023	Industrial Area Drain, Raebareilly	8.35	40.0	24.0	128.0	70,000	19,000	-	-	-	-	-	-
7	18-09-2023	Lohanipur/Rewati Ram Ka Talab Drain, Raebareilly	8.38	78.0	40.0	166.4	63,00,000	32,00,000	-	-	-	-	-	-
8	18-09-2023	Behra Drain, Raebareilly	8.40	45.0	5.9	30.08	63,000	2,000	-	-	-	-	-	-
Effluent Discharge Standards for STP (13 October 2017)									6.5-9.0	<100	30	-	-	<1000

Note - Bioremediation was not being performed during Sample Collection

Compiled/Analysed By

R.O. Koush
26/09/23







ITEM NO.47

COURT NO.15

SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SCivil Appeal No(s).2224/2021

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

T.S. SINGH

Respondent(s)

(IA No. 69335/2021 - EX-PARTE STAY
 IA No. 70323/2021 - EXEMPTION FROM FILING O.T.
 IA No. 70322/2021 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

Date : 29-03-2023 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN
 HON'BLE MR. JUSTICE PANKAJ MITHAL

For Appellant(s) Mr. Rana Mukherjee, Sr. Adv.
 Mr. Rajeev Kumar Dubey, Adv.
 Mr. Ashiwan Mishra, Adv.
 Mr. Kamendra Mishra, AOR

For Respondent(s) Mr. Sourabh Tandon, Adv.
 Mrs. Pragya Baghel, AOR

UPON hearing the counsel the Court made the following
 O R D E R

I.A. No.59693/2023, Mr. Rana Mukherjee, the learned
 counsel appearing for the State of Uttar Pradesh seeks time to get
 instructions on this application.

List on 18.04.2023.

Tag along with Diary No.6304/2023 subject to curing of

Signature of the Court Master
 Digitally signed by
 NIRMAL A. SHARMA
 Date: 2023.03.29
 10:42:54 IST
 Reason:

(RADHA SHARMA)
 COURT MASTER (SH)

(RENU BALA GAMBHIR)
 COURT MASTER (NSH)

Diary No. - 6304 - 2023
THE STATE OF UTTAR PRADESH vs. T.S. SINGH

Case Details

Diary No.	6304/2023 Filed on 11-02-2023 12:36 PM [SECTION: XVII]	PENDING
Case No.	C.A. No.(Verified On 06-04-2023)	
Present/Last Listed On	15-05-2023 [HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN and HON'BLE MR. JUSTICE PANKAJ MITHAL]	
Status/Stage	Pending - (Motion Hearing [AFTER NOTICE (FOR ADMISSION) - CIVIL CASES]) List After (Weeks) (7), List before court/bench (after ensuing summer vacation)-Ord dt:15-05-2023	
Tentatively case may be listed on (likely to be listed on)	05-12-2023 (Computer generated)	
Category	1503-Appeal Against Orders Of Statutory Bodies : Tribunals	
Act		
Petitioner(s)	1 THE STATE OF UTTAR PRADESH THROUGH PRINCIPAL SECRETARY URBAN DEVELOPMENT DEPARTMENT, GOVERNMENT OF UTTAR PRADESH ,LUCKNOW , UTTAR PRADESH	
Respondent(s)	1 T.S. SINGH 516/1, TRIPALA SADAN, ASHABHUJA NAGAR, PRATAPGARH ,PRATAPGARH , UTTAR PRADESH 2 CENTRAL POLLUTION CONTROL BOARD THR. ITS CHAIRMAN PARIVESH BHAWAN, EAST ARJUN NAGAR, , , DELHI	
Pet. Advocate(s)	KAMLENDRA MISHRA[P-1]	
Resp. Advocate(s)		
U/Section		